

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

RAJYA SABHA
UNSTARRED QUESTION NO. 1146
ANSWERED ON 29.07.2026

School education infrastructure in Jammu & Kashmir

1146 Shri Chowdry Mohammad Ramzan:

Will the Minister of *Education* be pleased to state:

- (a) whether Government has assessed the infrastructure gaps in Government schools in Jammu & Kashmir, particularly the shortage of classrooms, playgrounds, science and computer laboratories, vocational education facilities and teaching staff;
- (b) the steps taken to address these deficiencies and improve the quality of school education in the Union Territory; and
- (c) the total Central funds released and utilised during the last three years for strengthening school infrastructure in Jammu & Kashmir under various Centrally Sponsored Schemes?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)**

(a) to (c): Education is a subject under the Concurrent List of the Constitution and the majority of schools are under the administrative control of the State Governments and Union Territory Administrations. Accordingly, the States and UTs play a pivotal role in the conceptualization, implementation, and effective execution of educational schemes and programmes at the grassroots level.

The Government of India extends financial and technical support to the Union Territory of Jammu & Kashmir through various schemes and initiatives aimed at strengthening the school education sector, including the development and augmentation of educational infrastructure and other essential facilities. In this regard, key initiatives include Samagra Shiksha Scheme, an integrated Centrally Sponsored Scheme for school education covering pre-school to Class XII and Pradhan Mantri Schools for Rising India (PM SHRI), aimed at developing exemplar schools

aligned with the National Education Policy (NEP), 2020. These schemes are being implemented in coordination with the UT Administration to enhance infrastructure, promote inclusive and equitable education, skilling and improve overall learning outcomes across the UT.

Under the Centrally Sponsored schemes like Samagra Shiksha and PM SHRI, States and UTs are supported for strengthening of existing government schools, and for creation and augmentation of infrastructure facilities like Additional Classrooms, Toilets for Boys/Girls/CWSN, Drinking Water, Electricity, Boundary Walls, Library, ICT and Digital Classrooms, classrooms, playgrounds, science and computer laboratories, Vocational Education Facilities and Teaching Staff, based on the gaps determined from Unified District Information System for Education (UDISE) database and proposals received from respective State/UT. The requirement of infrastructural facilities in schools are worked out every year by the respective State/UT on incremental basis depending on their need and priority and reflected in their Annual Work Plan and Budget (AWP&B). These plans are then appraised and approved by Project Approval Board (PAB) in consultation with the States and Union Territories as per the programmatic and financial norms of the scheme, physical and financial progress of works sanctioned earlier and availability of budgetary resources.

A statement showing details of funds allocated, released, Fund Available (Including Opening Balance & UT share) and utilized under Samagra Shiksha & approved outlay, approved central share and central share released & utilized under PM SHRI for last three years are at Annexure-I.

Annexure-I

ANNEXURE REFERRED TO IN REPLY TO PARTS (A) TO (C) OF THE UNSTARRED QUESTION NO. 1146 ANSWERED ON 29.07.2026 ASKED BY SHRI CHOWDRY MOHAMMAD RAMZAN, HON'BLE MP REGARDING 'SCHOOL EDUCATION INFRASTRUCTURE IN JAMMU & KASHMIR'.

Details of funds allocated, released, Fund Available (Including Opening Balance & UT share) and utilized under Samagra Shiksha for last three years

(₹ in crore)

Financial Year	Proposed Central share Release	Central Share Released	Fund Available (Including Opening Balance & UT share)	Expenditure* (as on 31st March)
2023-24	1736.49	865.43	1289.50	1103.22
2024-25	1721.60	823.49	1471.76	944.49
2025-26	1435.99	516.92	1102.65	1102.64

* as per PRABANDH portal

Details of approved outlay, approved central share and central share released & utilized under PM SHRI for Last three years

(₹ in crore)

Financial Year	Approved PAB outlay	Central Share of Approved PAB outlay	Total central share released & utilized
2023-24	116.43	104.79	52.40
2024-25	280.76	252.68	99.72
2025-26	277.07	249.36	124.68

Note- Outlay funds include Committed Liability.
